Statement

Growth Rates of Index of Industrial Production (Base: 1980-81=100)

Code Industry Group	Weight	% Change
Group		Apr-Nov. 1994-95
1 2	3	4
20-21 Food Products	5.3270	7.0
22 Beverage, tobacco & Products	1.5710	5.0
23 Cotton Textiles	12.3090	-2.3
25 Jute, hemp & mesta textiles	1.9990	-15.1
26 Textile Products	0.8170	11.1
27 Wood & Wood Pdts. & furnt. & fixt.	0.4480	1.2
28 Paper & Paper Products	3.2350	13.9
29 Leather & fur Products	0.4890	3.8
30 Rubber, Plastic, Petroleum and Coal	4.0000	7.0
31 Chem. & Chem. Products	12.5130	10.1
32 Non-metallic mineral	2.9990	7.3
33 Basic metals & alloy industries	9.8020	-9.0
34 Metal Products & Parts	2.2880	18.7
35 Machinery, Machine Tools & parts	6.2400	0.9
36 Eletrical machinery	5.7790	36.6
37 Transport Equipment & parts	6.3860	16.3
38 Other Manufacturing Industries	0.9050	-6.7
Div. 1 Mining & Quarrying	11.4640	6.7
Div. 2&3 Manufacturing	77.1070	9.2
Div. 4 Electricity	11.4290	7.8
Overall Index	100.0000	8.7

Loans sanctioned under PM's Rozgar Yojana

2752. SHRI SANATAN BISI: Will the PRIME MINISTER be pleased to state:

- (a) how many persons were sanctioned loans by Banks under the Prime Minister's Rozgar Yojana in the year 1993-94;
- (b) what are the details of the Statewise beneficiaries under fish processing and deepsea fishing; and
- (c) whether Govt. are aware that the beneficiaries are harassed by the Bank authorities?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI M.

- ARUNACHALAM): (a) During the year 1993-94, 31,797 persons were sanctioned loans under Prime Minister's Rozgar Yojana.
- (b) The information is at present not maintained centrally.
- (c) Yes, Sir. Complaints against banks are looked into in consultation with the Department of Economic Affairs (Banking Division), the Reserve Bank of India and the respective banks.

Licences issued for setting up of sugar mills

2753. DR. ISHWAR CHANDRA GUPTA: Will the PRIME MINISTER be pleased to state:

- (a) how many licenses for setting up sugar factories in the country were granted in the year 1994 alongwith the names of parties and places for which the licences have been sanctioned for setting up such industries;
- (b) how many of such licences have been transferred to other parties and the names of such parties; and
- (c) under what law these licences were transferred?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY

(SHRIMATI KRISHNA SAM): (a) 26 industrial licences for setting up of sugar factories in the year 1994 were issued. Of these, 6 were issued for new undertakings and remaining 20 were issued for effecting substantial expansion. The names of the companies to whom these licences were issued together with locations of the units are given in the Statement (See below).

- (b) No such licences referred to in (a) above have been transferred.
 - (c) In view of (b) above, does not arise.

Statement

Details of Licences issued during the year 1994 for setting up of Sugar factories.

SI. No.	Name of the undertaking	Location	Type of licence	
1	2	3	4	
1.	The Chodavaram Coop. Sugar Ltd. Andhra Pradesh	Govada Chodavaram Visakhapatnam (AP)	Industrial Licence for Substantial Expansion.	
2.	Shree Ganesh Khand Udyog Sahakari Mandli Ltd., Gujarat	Vataria VaHa Bharuch (Gujarat)	-do-	
3.	Shri Vrideshawar Sahakari Sakhar Karkhana Ltd., Maharashtra.	Adinathanagar Pathardi Ahmednagar Maharashtra	-do-	
4.	Deogiri S.S.K. Ltd., Maharashtra	Phulambri Aurangabad Maharashtra	Industrial Licence for New Undertaking	
5.	Shree Chhatrapati Shahu SSK Ltd., Maharashtra	Kagal Kolhapur Maharashtra	Industrial Licence for! Substantia] Expansion	
6.	Vasant Rao Dada Patil SSK Ltd., Maharashtra	Vithewadi Kalwan Nasik Maharashtra	-do-	
7.	Purna Sahakari Sakhar Karkhana Ltd., Maharashtra	Basamthnagar Parbhani Maharashtra	-do-	

1	2	3	4
8.	Shri Adinath Sahakari Sakhar Karkhana Ltd., Maharashtra.	Lave-Bhalwani Karmala Solapur	Industrial Licence for new undertaking
9.	Shri Shankar Sahakari Sakhar Karkhana Ltd., Maharashtra.	Maharashtra Sadashivnagar Malshiras Solapur Maharashtra	Industrial licence for Substantial Expansion
10.	Vasant Sahakari Sakhar Karkhana Ltd., Maharashtra.	Pusad Post Pophali Umarkhed Yavatmal Maharashtra	-do-
11.	Ponni Sugars & Chemicals Ltd., Orissa.	Deogaon Thusra Bolangir Orissa	Industrial Licence for New Undertaking
12.	The Aska Coop. Sugar Industries Ltd. Orissa	Nuagam/Aska Aska, Ganjam, Orissa.	Industrial Licence for Substantial Expansion.
13.	Rana Sugars Ltd., Chandigarh	Vill. Buttar Saviyan Baba Bakala Amritsar (Punjab)	Industrial Licence for New Undertaking
14.	Madurantakam Coop. Sugar Mills Ltd., Tamil Nadu.	Madurantakam Chengalpattu Tamil Nadu.	Industrial Licence for Substantial Expansion.
15.	E.I.D. Parry (India) Ltd., Madras. Tamil Nadu	Nelliuppam Panruti South Arcot Tamil Nadu.	-do-
16.	Nav Bharat Ferro Alloys Ltd., Tamil Nadu.	Pugalur, Kabur Trichirapalli Tamil Nadu	-do-
17.	Kisan Sahkari Chini Mills Ltd., Uttar Pradesh.	Semikhera, Baheri Bareilly (UP)	-do-
18.	Willard India Ltd., Uttar Pradesh.	Agauta Bulandshahr (UP)	Industrial Licence for New Undertaking.
19.	Kisan Sahkari Chini Mills Ltd., Uttar Pradesh.	Sanipurnanagar Nighasnn Lakhimpur Kheri (UP)	Industrial Licence for Substantial Expansion
20.	The Bagpat Coop. Sugar Mills Ltd. Uttar Pradesh.	Bagpat Meerut (UP)	-do-

1 2 3 4

21.	Kisan Sahakari Chini	Barakhera	Industrial licence
	Mills Ltd., Uttar	Gadarpur	for Substandard
	Pradesh.	Nainital (UP)	Expansion
22.	The Kisan Sahakari	Sarkhra, Sitarganj	-do-
	Chini Mills Ltd., Uttar Pradesh.	Nainital (UP)	
23.	Bisalpur Kisan Sahkari	Bisalpur,	-do-
	Chini Mills Ltd., Uttar Pradesh.	Pilibhit (UP)	
24.	Gangeshwar Ltd.,	Deoband	-do-
	Uttar Pradesh.	Saharanpur (UP)	
25.	The Kisan Sahakari	Vill. Bchta	Chawni -do-
	Chini Mills Ltd., Uttar Pradesh.	Mahmudabad Sitapur (UP)	
26.	Vivek Ganna Ltd.,	Ramgarh, Misrikh,	Industrial
	New Delhi.	Sitapur (UP)	Licence for New Undertaking.

Extension of purchase preference notification

2754. SHRI SATYA PRAKASH MALAVIYA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have extended the Purchase Preference to Public Enterprises vide OM No. DPE/13(19)/91-Fin. dated 13th January 1992 of Department of Public Enterprises after its expiry on 12th January, 1995;
 - (b) if so, the details of the O.M; and
- (c) if not, whether Government are considering to further extend the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (c) The Government have extended the policy of Purchase Preference upto 31.3.1997 as per the parameters already spelt out.

Supply by HPC to dealers on demand

2755. SHRI SATYA PRAKASH MALAVIYA: Will the PRIME MINISTER be pleased to state:

- (a) whether MS. Hindustan Paper Corporation allow monopoly of selling Paper item-wise to only select dealers;
 - (b) if so, the reasons therefor; and
- (c) if not, whether Creamwove Paper, High Bulk Paper, Maplitho Paper etc. in Reels and Sheets are supplied by HPC to all dealers on demand?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) and (b) As a matter of policy, HPC does not allow monopoly of selling paper itemwise to selected dealers. However, as a marketing strategy, and to avoid unhealthy competition, HPC's Delhi Regional Office has earmarked specific product segments to dealers.

(c) Yes, Sir, supplies are made to dealers on their indents and availability of paper except in areas under Delhi's Regional Office.